

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.).....
CRL.M.P. 3909/2016

(Arising out of impugned final judgment and order dated 14/07/2015
in CRLAP No. 3538/2005 passed by the High Court of Judicature at
Allahabad)

STATE OF U.P

Petitioner(s)

VERSUS

KAMTA SINGH

Respondent(s)

(With appln. (s) for c/delay in filing SLP)

Date : 08/03/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Mr. V.K. Shukla, AAG
 Mr. Adarsh Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(Chetan Kumar)
Court Master

(H.S. Parasher)
Court Master